

Statement*Total Gross Capital Formation (GCF) in Agriculture Sector®*

Year	Gross Capital Formation			Gross Capital Formation		
	At Private Sector	1980- Public Sector	Prices Total	At Current Prices Public Sector	Private Sector	Total
1990-91	1153	3440	4593	3191	8401	11592
1991-92	1001	3496	4497	3228	9609	12837
1992-93	1065	3552	4617	3762	10700	14462
1993-94'	1074	3621	4695	4180	11462	15642

@—Includes Livestock.

*Quick estimates

Non-Implementation of Ceiling Prices

594. SHRI H. HANU MANTHAPPA:
SHRI RAJNI RANJAN
SAHU:
SHRI GOVINDRAM MIRI:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether ceiling/leader prices fixed by Government in September, 1983 and May, 1985 were not implemented by formulators and crores of rupees were over-charged, if so, the names of companies and price being charged by them upto March, 1995;

(b) whether provisions of DPCO and Essential Commodities Act, 1955 were not applied in these cases;

(c) when did Department of Science and Technology issue certificate of exemption of Doxycycline from price control, in whose favour, and how many times the request for exemption was considered and the decision taken each time; and

(d) the present decision and the reasons for which the earlier decision were changed?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI EDUARDO FALEIRO): (a) and (b) As per available information, only one company, namely, M/s. Cyanamid were found to have not implemented the Ceiling/Leader price fixed by the Govt, in September, 1983. The company's liability under DPCO 1979 on this account has been determined and communicated to them. This case is presently before the Three Member Committee constituted by the Govt, on DPEA issues. Besides, this there are few cases under 1987/DPCO/1995 where over-charging has been suspected Whenever such cases of over charging are established, the matter is taken up with the concerned manufacturers/State Drug Controller for appropriate action under the relevant provisions.

(c) and (d) Based on the certificate granted by DSIR to M/s. Ranbaxy on 12-11-1990, further details/clarification obtained from the company subsequently and on the recommendations of the Expert Group constituted for the purpose, Government has exempted the drug Doxycycline manufactured by the company from Price Control on 29-8-1995 for a period of three years.